



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,7th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
27	WP(C)/1760/2021 FIXED	M/S SELVEL ADVERTISING PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	GA, ASSAM SC, GMC
ADMISSION				
28	WA/37/2021 FIXED	THE STATE OF MIZORAM AND 3 ORS. Versus SHRI P. LALNUNTHARA AND 6 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS
29	WA/16/2021	LALZUITLUANGA Versus P. LALNUNTHARA AND 9 ORS.	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SR. GA, MIZORAM
	WITH I.A.(Civil)/74/2021 in WA/16/2021	LALZUITLUANGA Versus P. LALNUNTHARA AND 9 ORS.	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SR. GA, MIZORAM
30	WA/20/2021	LALZUITLUANGA Versus SMT. JACINTA LALTANPUUI AND 6 ORS.	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	MR. K N CHOUDHURY MR. J PATOWARY SR. GA, MIZORAM
	WITH I.A.(Civil)/89/2021 in WA/20/2021	LALZUITLUANGA Versus SMT. JACINTA LALTANPUUI AND 6 ORS.	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SR. GA, MIZORAM
31	WA/74/2021	THE STATE OF MIZORAM AND 3 ORS. Versus JACINTA LALTANPUUI AND 3 ORS.	MR A D CHOUDHURY ADDL. A.G., MIZORAM MR. T CHAKRABORTY	MR. K N CHOUDHURY (R-1) MR. J PATOWARY (R-1)
32	WA/118/2021 CAVT. NO.03052/021, FIXED	M/S GERAMARI GAON PANCHAYAT MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR D K SARMAH MS. A TALUKDAR S BORA MR D KALITA	GA, ASSAM MR S KHOUND FOR CAVEATOR
33	WA/122/2021 FIXED	THE NATIONAL INSTITUTE FOR OPEN SCHOOLING AND 3 ORS Versus PRINCE WAZIM A. MAJUMDAR AND ANR	MRS. R BORAH MR. D BORAH	MS. S B CHOUDHURY

34	WA/125/2021 B/O	RAJA SARMA @ RAJA SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
35	WA/126/2021 CAVT. NO.03332/021, B/O	VOITH HYDRO PRIVATE LTD. Versus THE ASSAM POWER GENERATION CORPORATION LTD. AND 4 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. M SAHEWALLA	MR A B DEY SR. SC, APGCL FOR CAVEATOR
36	WA/127/2021 B/O	JULEE SINHA @ JULEE SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
37	WA/128/2021 B/O	MANOJ KUMAR ROY AND 15 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM
ORDERS				
38	PIL/72/2020 FIXED	MIRA BORTHAKUR GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MS. P BORAH	SC, A S E C SC, GDD SC, GMC
WITH				
39	PIL/81/2020	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR H I CHOUDHURY MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	GA, ASSAM SC, ASEC
WITH				
40	WA/93/2020	SHYAMALI ROY AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K P PATHAK MR. H I CHOUDHURY	GA, ASSAM MR. N BORAH SC, ELECTION COMMISSION.
41	I.A.(Civil)/180/2021 in PIL 70/18 (D/O), FIXED in Review.Pet./11/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS Versus THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND 7 ORS	MR. R C SAIKIA MR S DAS	GA, ASSAM SC. REVENUE
WITH				
	Review.Pet./11/2020	THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND ANR Versus THE STATE OF ASSAM AND 17 ORS	MR. B C DAS MR. K I MAZUMDER MR B CHANDA MS A YESMIN	GA, ASSAM MR H K HAZARIKA MS. N BORDOLOI SC. REVENUE
WITH				
	I.A.(Civil)/1480/2020 in Review.Pet./11/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS. Versus THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND 7 ORS.	MR. R C SAIKIA MR. S DAS	MR. B C DAS MR. K I MAZUMDER
42	I.A.(Civil)/901/2021 WA/46/2021 (D/O), FIXED in WA/46/2021	NO. 11 PART-V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R J BORDOLOI	16-03-2021	To	09-04-2021
3)	MR. D BANERJEE	22-03-2021	To	09-04-2021
4)	MR B ACHARYYA	01-04-2021	To	09-04-2021
5)	MR. R P SINGH	05-04-2021	To	26-04-2021
6)	MR. B CHAKRAVARTY	01-04-2021	To	09-04-2021
7)	DR. B N GOGOI	05-04-2021	To	07-04-2021
8)	MR. G AGARWAL	07-04-2021	To	10-04-2021

9)	MRS N AGARWAL	07-04-2021	To	10-04-2021
10)	MR R HUSSAIN	07-04-2021	To	09-04-2021
11)	MR B K SINGH	19-04-2021	To	30-04-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
36	WP(C)/2546/2021 B/O	JOSHNA DAS @ JYOTSNA DAS Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI	SC, NRC ASSTT.S.G.I. SC, F.T
ADMISSION				
37	WA/120/2021 FIXED	MUSTT. HALIMA KHATOON Versus THE UNION OF INDIA AND 3 ORS. A	MR N DUTTA MS. S HAZARIKA MR A ATREYA	ASSTT.S.G.I. SC, F.T
	WITH I.A.(Civil)/888/2021 in WA/120/2021	MUSTT. HALIMA KHATOON Versus THE UNION OF INDIA AND 3 ORS. A	MR N DUTTA MS. S HAZARIKA MR A ATREYA	ASSTT.S.G.I. SC, F.T

LEAVE NOTE OF ADVOCATES FOR 07/04/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL & CIVIL MATTERS AND MATTERS
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
54	Bail Appln./423/2021 (AT 10:30 A.M.)	RAKESH PAUL Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	MR. M PHUKAN, ADDL. PP, ASSAM
MOTION (BA)				
55	Bail Appln./864/2021	AMIRUL ISLAM @ MD. AMIRUL ISLAM Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
56	Bail Appln./865/2021	AMIRUL ISLAM @ MD. AMIRUL ISLAM Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
57	Bail Appln./868/2021	MANGI SINGHA AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
58	Bail Appln./869/2021	KASIM ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. S K CHOUDHURY	PP, ASSAM
MOTION				
59	CrI.Rev.P./120/2021	KUMAR KUZUR @ KUMAR KUJUR Versus THE STATE OF ASSAM AND 3 ORS	MR. R BARUAH	PP, ASSAM
	WITH I.A.(CrI.)/221/2021 in CrI.Rev.P./120/2021	KUMAR KUZUR @ KUMAR KUJUR Versus THE STATE OF ASSAM AND 3 ORS	MR. R BARUAH	PP, ASSAM
60	CrI.Rev.P./121/2021	JOSHIM UDDIN SK Versus SOBURA KHATUN	MR. S C BISWAS MS A DAS MS. J GHOSH L CHOUDHURY	
61	AB/1086/2021	SHIRAJUL ISLAM @ SHIRAJUL HOQUE AND 5 ORS Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
62	AB/1089/2021	DANES ALI AND 2 ORS Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
63	AB/1092/2021	MOHAR ALI TALUKDAR Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM

64	AB/1104/2021	BITUPAN DUTTA Versus THE STATE OF ASSAM	MR M GARODIA MS R DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
65	Bail Appln./361/2021 FIXED	FORID UDDIN @ MD. FARID UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
66	Bail Appln./126/2021	AHADUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
67	Bail Appln./129/2021	SHAMIM UDDIN @ SHAMIM AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
68	Bail Appln./130/2021	RAHIM UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
69	Bail Appln./139/2021	FARUK AHMED Versus THE STATE OF ASSAM	MR. N H BARBHUIYA	PP, ASSAM
70	Bail Appln./367/2021	IKBAL BAHAR @ IKBAL BAHAR KHONDAKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
71	Bail Appln./498/2021	KABIR AHMED Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR H R CHOUDHURY	PP, ASSAM
72	Bail Appln./575/2021	JILLUL HOQUE Versus THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM
<u>ORDERS</u>				
73	I.A.(CrI.)/743/2019 CRL.A.____/2019, FIXED in CrI.Rev.P./8433/2019	TITOW BORA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR. N BARMAN	MS. A DEVI (Legal Aid Counsel) PP, ASSAM
	WITH CrI.Rev.P./8433/2019 (Filing Number)	TITO BORAH @ TITOW BORA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. (F)		
74	CrI.Rev.P./111/2020 WITH LCR 6 FILES, FIXED	BIRENDRA NATH Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(CrI.)/281/2020 in CrI.Rev.P./111/2020	BIRENDRA NATH Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
75	CrI.Rev.P./55/2021 FIXED	SWADESHI WOOLLEN MILLS Versus NARCOTICS CONTROL BUREAU	MR. A M BORA MR A NATH DR ANKIT TODI MR J BORAH	SC, NCB
<u>HEARING</u>				
76	CrI.Rev.P./2/2018 WITH LCR 3 FILES, FIXED	ARATI DEKA Versus THE STATE OF ASSAM	MR. B SARMAH MR. S BARMAN MS. D SALOI	GA, ASSAM MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR. B GOSWAMI MS. Y S PHOM

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LEAVE NOTE OF ADVOCATES FOR 07/04/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
47	WP(C)/1604/2020 (BY SLIP)	ANANTA PRASAD Versus THE GAUHATI HIGH COURT AND 5 ORS.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	SC, GHC
48	WP(C)/1860/2021 FIXED	PRABIN CH RABHA AND 42 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR B PURKHYASTHA	SC, ELEM. EDU
49	WP(C)/2394/2021 FIXED	NORTH EASTERN COMPU TECH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. T CHAKRABORTY	SC, EMPLOYMENT AND CRAFTSMAN TRAINING
50	WP(C)/2395/2021 FIXED	ASSAM INDUSTRIAL TRAINING INSTITUTE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	SC, EMPLOYMENT AND CRAFTSMAN TRAINING
51	WP(C)/2528/2021 B/O	KISHORE KUMAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU.
52	WP(C)/2543/2021 B/O	ABDUL GOFUR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM MS K BORAH	SC, SEC. EDU. GA, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
45	WP(C)/7870/2017	GYANTI CHAUHAN @ GYANTI KUMARI CHAUHAN Versus THE STATE OF ASSAM and 3 ORS	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAZUMDER MS.S K CHAUHAN	GA, ASSAM MS. J PURKAYASTHA MS. J BASUMATARY
WITH				
46	WP(C)/7892/2017	POMPI DEWRI Versus THE STATE OF ASSAM and 4 ORS.	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAZUMDER MS.S K CHAUHAN	GA, ASSAM MS. J PURKAYASTHA (R4,R5) MS. J BASUMATARY(R4,R5)
MOTION				
47	WP(C)/2077/2021 B/O	SAIKHUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR H BARUAH MR. N K DEKA	GA, ASSAM SC, BTC
ADMISSION				
48	WP(C)/2286/2015 FIXED	M/S ANAMIKA MOTORS Versus THE STATE OF ASSAM AND 8 ORS	DR.B P TODI MR.N J MEDHI MR.N NATH MR.ANKIT TODI	MR.S C KEYAL SC, FINANCE & TAXATION(R1-6) SC, CENTRAL EXCISE(R7-9) ASSTT.S.G.I.
HEARING				
49	WP(C)/3840/2012 FIXED	PRADIP DAS Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MR A GONI MR.M DUTTA MR S HOQUE MR S ISLAM MR P K DAS	MR. B GOSWAMI(SC, WATER RESOURCE)
50	Arb.A./7/2020 (BY SLIP)	THE SPORTS AUTHORITY OF ASSAM Versus LARSEN AND TOURBO LIMITED AND ANR	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	MR R SHARMA, Caveator

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH - IV AND I MATTERS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	WP(C)/2180/2021 FIXED	CHILARAM NARZARY Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	GA, ASSAM
42	WP(C)/2343/2021 FIXED	HALIMA KHATUN AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S SINHA MR. L MIAH	SC, PNRD SC, FINANCE
43	WP(C)/2525/2021 B/O	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD
44	WP(C)/2535/2021 B/O	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD
45	WP(C)/2537/2021 B/O	BIKASH PURKAYASTHA Versus THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MRS. P GOSWAMI	GA, ASSAM
46	WP(C)/2539/2021 B/O	RANJIT DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM SC, S.M.B.
47	WP(C)/2570/2021 B/O	M/S ASEAN AGENCIES Versus THE UNION OF INDIA AND 4 ORS	MS N SAIKIA MRS. P GOSWAMI	SC, RAILWAY
ORDERS				
48	I.A.(Civil)/3033/2018 WITH REV.PET. 6/16 (D/O),LCR FIXED in RSA/89/2005 WITH RSA/89/2005	SMTI. MOUSUMI DEB ROY AND 2 ORS. Versus SRI BIJIT DEB ROY AND 4 ORS MOUSUMI DEB ROY and ORS Versus BIJIT DEB ROY and ORS	MR. N DHAR N DHAR B K SEN D R CHOUDHURY P BISWAS	MR. A K PURKAYASTHA MR.B D DAS MR. A K PURKAYASTHA MR.H K SARMA MR.A DEB
	WITH I.A.(Civil)/3034/2018 in RSA/89/2005	MOUSUMI DEB ROY AND ORS. Versus BIJIT DEB ROY and 4 ORS	MR. N DHAR	MR. A K PURKAYASTHA
49	Review.Pet./42/2020 WITH WP(C) 213/2020 (D/O), FIXED	SMTI. DIPALI BORUAH KENWAR Versus SRI DHARANI BHARALI AND 6 ORS.	MR. B CHETRI MR. K K PARASAR MS Y BHUTIA	MR G CHOUDHURY SC, APDCL

50 WP(C)/2076/2021
FIXED

LABANYA GOGOI
Versus
THE UNITED BANK OF INDIA AND 3 ORS

MS. P R MAHANTA
MR. S R GOGOI
MR H BARUAH
MR. N K DEKA

SC, PNB

WITH

I.A.(Civil)/907/2021
in WP(C)/2076/2021

LABANYA GOGOI
Versus
THE UNITED BANK OF INDIA AND 3 ORS.

MR. S R GOGOI
MR H BARUAH

SC, PNB

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LEAVE NOTE OF ADVOCATES FOR 07/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R J BORDOLOI	16-03-2021	To	09-04-2021
3)	MR. D BANERJEE	22-03-2021	To	09-04-2021
4)	MR B ACHARYYA	01-04-2021	To	09-04-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[CRIMINAL MATTERS AND MATTERS
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
51	Bail Appln./797/2021	VIKRAM MOTILAL KOTHARI Versus THE UNION OF INDIA	MR. D DAS SR. ADV DR. B AHMED MR. P K DAS MR. D BORA MR. K MOHAMMED	SC, CUSTOMS
52	Bail Appln./849/2021	AMIR ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
53	Bail Appln./852/2021 B/O	BIKASH GOGOI AND 2 ORS Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR B ISLAM	PP, ASSAM
54	Bail Appln./853/2021	NANDAN DAS Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM
55	Bail Appln./855/2021	MOSTAFIJUR RAHMAN @ APEL AND 2 ORS Versus THE STATE OF ASSAM	MR. A A R KARIM MS. P BARMAN	PP, ASSAM
56	Bail Appln./856/2021	ASHRAFUL HOQUE Versus THE STATE OF ASSAM	MR M CHOUDHURY MR M MONDAL	PP, ASSAM
57	Bail Appln./857/2021	MANEESH MAURYA @ MANISH MAURYA Versus THE STATE OF ASSAM	MR D J DEKA	PP, ASSAM
<u>MOTION</u>				
58	AB/1091/2021 B/O	PRATYUSH DUTTA @ PARITUSH DUTTA AND ANR Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR B ISLAM	PP, ASSAM
59	AB/1099/2021 B/O	MOUCHUM LAHAN Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR B ISLAM	PP, ASSAM
<u>ADMISSION</u>				

60	Crl.Pet./559/2020 FIXED	KARISHMA KAYAL Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR. D SAIKIA MR. B GOGOI R SARMAH MR. P K MUNIR MS T PARASHAR MS RUKMINI BARUA MS P BARUAH	PP, ASSAM
WITH				
I.A.(Crl.)/149/2021 in Crl.Pet./559/2020				
THE STATE OF ASSAM Versus KARISHMA KAYAL AND ANR.				
<u>BAIL HEARING (BA)</u>				
61	Bail Appln./481/2021 B/O	JAPHOR ALI @ JAFOR ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. M ISLAM MS A DAS MS. J GHOSH	PP, ASSAM
62	Bail Appln./676/2021 FIXED	RAHUL TANTI @ ALISON TANTI Versus THE STATE OF ASSAM	MRS. B GOGOI	MS M BORAH PP, ASSAM
63	Bail Appln./761/2021 FIXED	SANKAR PODDAR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR. K MOHAMMED	MR R CHAKRAVORTY MR. M CHALIHA MR R SHARMA PP, ASSAM
64	Bail Appln./796/2021 FIXED	DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM	MR. L R MAZUMDER M J ABEDIN	PP, ASSAM
65	Bail Appln./801/2021 FIXED	OMAR ALI Versus THE STATE OF ASSAM	S I AKAND MR. M A MONDAL	PP, ASSAM
<u>BAIL HEARING</u>				
66	AB/87/2021 FIXED	MOSHROB ALI LASKAR Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
67	AB/1046/2021 FIXED	DR. HARI CHANDRA MAHANTA Versus THE STATE OF ASSAM	MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

**[CRIMINAL MATTERS AND MATTERS
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
56	Bail Appln./850/2021	MD ALI HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR MR E AHMED MR. R A CHOUDHURY	PP, ASSAM
57	Bail Appln./851/2021	TULU AHMED Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
58	Bail Appln./859/2021 B/O	DINESH KUMAR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR N J DAS	PP, ASSAM
MOTION				
59	AB/1090/2021	BHAGIRATH CHOUDHURI Versus THE STATE OF ASSAM	MR. A SARMAH MR. M K SHARMA MS N KALITA	PP, ASSAM
60	AB/1093/2021	GUPIKA KANTA DAS Versus THE STATE OF ASSAM	MR. N H LASKAR MR. T A CHOUDHURY	PP, ASSAM
ADMISSION				
61	Tr.P.(CrI.)/21/2019 FIXED	DEBJANI BISWAS AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. H R KHAN MR A MOTALIB MR. N ISLAM MS. L WAJEEDA	MR. T DEURI MRS. R S DEURI PP, ASSAM
62	CrI.A./23/2020 WITH OFFICE NOTE, FIXED	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD., Versus THE STATE OF ASSAM AND 2 ORS	MR. K BHATTACHARJEE MS B TALUKDAR	PP, ASSAM
63	WITH CrI.A./309308/2017 (Filing Number)	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD Versus THE STATE OF ASSAM and ANR	MR.K BHATTACHARJEE MR.J C BARMAN	MR. PP, ASSAM PP, ASSAM
	WITH CrI.L.P./26/2018	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. Versus THE STATE OF ASSAM ANR	MR. K BHATTACHARJEE MR J C BARMAN MR. D BANERJEE	PP, ASSAM
	WITH I.A.(CrI.)/182/2018	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. Versus THE STATE OF ASSAM ANR	MR. K BHATTACHARJEE MR J C BARMAN MR. D BANERJEE	PP, ASSAM

BAIL HEARING

64	AB/1079/2021 FIXED	MOKTAHAR ALI Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR D. CHAKRABORTY	PP, ASSAM
ORDERS				
65	Crl.Pet./1403/2019 WITH LCR 2 FILES, FIXED	PANKAJ KHATANIAR @ KATANIAR Versus THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. S K DAS	MR. J AHMED (R-2) MS A HUSSAIN (R-2) PP, ASSAM
66	Crl.Pet./475/2020 WITH OFFICE NOTE, B/O	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
67	Crl.A./90/2021 WITH OFFICE NOTE, FIXED	RANJAN SINGH @ RANJAN SINGHA Versus THE STATE OF ASSAM AND ANR.	MR. R GOSWAMI	PP, ASSAM MR. B MAHAJAN,SPECIAL PP, WILD LIFE(PROTECTION) ACT (R-2)
	WITH I.A.(Crl.)/191/2021 in Crl.A./90/2021	RANJAN SINGH @ RANJAN SINGHA Versus THE STATE OF ASSAM AND ANR.	MR. R GOSWAMI	PP, ASSAM MR. B MAHAJAN,SPECIAL PP, WILD LIFE(PROTECTION) ACT (R-2)
68	Crl.Pet./125/2021 FIXED	ANANDA MOHAN ROY Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND	MR J DAS PP, ASSAM
69	I.A.(Crl.)/224/2021 AB 635/2021(D/O), B/O in AB/635/2021	HRISHIKESH SINGHA Versus THE STATE OF ASSAM	MR. T U LASKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/04/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./108/2020 P/H, RSA 184/2012(D/O), B/O	DWIJAMONI SINGH Versus AMAL PAUL CHOUDHURY	MR. A K PURKAYASTHA MR N N UPADHYAYA MR. B B KAKATI	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S KATAKEY MR. M SAHEWALLA
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LEAVE NOTE OF ADVOCATES FOR 07/04/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
53	WP(C)/18/2017 FIXED	INDRAJIT DUTTA CHOUDHURY and 4 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.N C DAS MR.T ROY MR.S DEY MR B SARKAR	MS. N MODI GA, ASSAM MR P NAYAK (SC, FINANCE, R-4) MR.S DUTTA(R- 2&3) MR.C SHARMA(R- 2&3) MR.SIDHANT DUTTA(R- 2&3)
54	WITH WP(C)/5618/2017	INDRAJIT DUTTA CHOUDHURY and 3 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.U K NAIR MS.J PAUL MR.A CHETRY MSB DEVI	GA, ASSAM MR P NAYAK (SC, FINANCE, R-5)

LEAVE NOTE OF ADVOCATES FOR 07/04/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[CIVIL BENCH - IV AND I MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
44	WP(C)/916/2016 FIXED	RANJIT KR. MONDAL and 2 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. M Z AHMED MR. A M DUTTA	GA, ASSAM
45	WP(C)/8497/2018 FIXED	DIPALI DUTTA Versus IDBI BANK LTD. AND ANR.	S N SARMA MR. A J DAS MR P DEKA MR G RENGMA	MS N NATH (R1, R2) MR. M DUTTA (R1, R2)
46	WP(C)/4543/2020 FIXED	GULAB DUGAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S DEKA MS. J BORO	GA, ASSAM
47	WP(C)/5338/2020 FIXED	NAMBURNADI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S KATAKEY MS. S. TODI	GA, ASSAM
48	WP(C)/1054/2021 FIXED	DULAL KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. P SAIKIA	GA, ASSAM MR A KALITA MR S DEKA SC, FOREST
BAIL HEARING				
49	AB/3496/2020 FIXED	REJEN ALI @ REJEN UDDIN Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR S KHOUND	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/04/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
47	CRP(I/O)/41/2021 B/O	M/S BOGIDHOLA TEA AND TRADING COMPANY PRIVATE LIMITED AND 2 ORS Versus SAJAY KUMAR SINGH AND ANR	MR. D SAIKIA MR B KAUSHIK MR. S HAZARIKA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
48	RSA/37/2021 B/O	RAKHAL KRISHNA NANDI Versus HARI PRASAD SARMA	MR U DAS MR. S SAIKIA MS S BORO	MS. T ROY MS M ROY FOR CAVEATOR
49	RSA/38/2021 B/O	RAKHAL KRISHNA NANDI Versus BISHU DEY	MR U DAS MR. S SAIKIA MS S BORO	MS. T ROY MS M ROY FOR CAVEATOR
<u>ORDERS</u>				
50	I.A.(Civil)/625/2020 FIXED in RFA/1335/2020	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS	MR B D DAS MRS R DEKA MR D BHATTACHARYA MR H K SARMA	
	WITH RFA/1335/2020 (Filing Number)	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS		
	WITH I.A.(Civil)/1337/2020 (Filing Number)	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS		
<u>HEARING</u>				
51	RSA/232/2013 WITH LCR, FIXED	BANIZ UDDIN @ MD. BANIZ UDDIN SK and 3 ORS. Versus GOLAPI NESSA	MR.A F N U MOLLAH MS.R CHOUDHURY MS.E YASMIN	MR.J AHMED MR.M ANSARI MS.D BORA
52	CRP/264/2014 B/O	AMDEL ALI Versus MD AMIR ALI and 3 ORS	MR.R ISLAM MR.N AHMED MR.T AHMED	MR.J I BORBHUIYA MR.L MOHAN MR.A AHMED MS.F BEGUM

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